



2026:AHC:15662

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 2023 of 2026

Dinesh Kumar Yadav

.....Petitioner(s)

Versus

State Of U.P. And 5 Others

.....Respondent(s)

Counsel for Petitioner(s) : Prem Prakash

Counsel for Respondent(s) : Bhupendra Kumar Tripathi, C.S.C.

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. After some arguments, a prayer has been made by learned counsel for the petitioner to dismiss the present petition as withdrawn with liberty to approach the authorities as provided under Sub Section 2 of Section 30 of U.P. Land Revenue Code, 2006.

2. This prayer has not been opposed by learned counsel for the respondents.

3. Accordingly, the writ petition is dismissed as withdrawn with liberty as prayed.

(Prakash Padia,J.)

January 21, 2026

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